

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4400  
ANSWERED ON:21.04.2015  
PROHIBITING HAND PULLED RICKSHAWS  
Yellaiah Shri Nandi

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether hand pulled passenger rickshaws are still prevalent in some parts of the country particularly in West Bengal;
- (b) if so, the details thereof, area and State-wise;
- (c) whether the Government proposes to enact a legislation or issue orders to prohibit such activity in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VJAY SAMPLA)

(a) & (b): No such data is maintained in this Ministry. However, State Government of West Bengal has informed that hand pulled rickshaw have already been banned after amendment in Hackney Carriage Act, in the year 2006.

(c) & (d): Does not arise as an Act in this regard is already available.